

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF [NAME OF CORPORATE DEBTOR]

RELEVANT PARTICULARS		
1	NAME OF CORPORATE DEBTOR	GVS INFRA & INDUSTRIES PRIVATE LIMITED (Formerly M/s.SSVG ENGINEERING PROJECTS PRIVATE LIMITED)
2	DATE OF INCORPORATION OF CORPORATE DEBTOR	30.06.2000
3	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED / REGISTERED	ROC – HYDERABAD
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE DEBTOR	U45200TG2000PTC034812
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	89, SHANTI NAGAR, MASAB TANK, HYDERABAD – 500 028
6	INSOLVENCY COMMENCEMENT DATE IN RESPECT OF CORPORATE DEBTOR	05/10/2021
7	ESTIMATED DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	03/04/2022
8	NAME, ADDRESS, EMAIL ADDRESS AND THE REGISTRATION NUMBER OF THE INTERIM RESOLUTION PROFESSIONAL	S.Kasthuri Rengan REGN.NO.IBBI/IPA-001/IP-00064/2017-18/10150
9	ADDRESS AND EMAIL OF THE INTERIM RESOLUTION PROFESSIONAL REGISTERED WITH THE BOARD	1-2-365/4&5 FLAT NO.406, LAND MARK RESIDENCY, DOMALGUDA, HYDERABAD – 500 001 Email: askrco@gmail.com
10	ADDRESS AND EMAIL TO BE USED FOR THE CORRESPONDENCE WITH THE INTERIM RESOLUTION PROFESSIONAL	909A, RAGHAVA RATNA TOWERS, CHIRAG ALI LANE, HYDERABAD – 500 001 Email: askrco@gmail.com
11	LAST DATE FOR SUBMISSION OF CLAIMS	20/10/2021
12	CLASSES OF CREDITORS, IF ANY, UNDER CLAUSE (B) OF SUB-SECTION (6A) OF SECTION 21, ASCERTAINED BY THE INTERIM RESOLUTION PROFESSIONAL	NOT APPLICABLE



13	NAMES OF INSOLVENCY PROFESSIONALS IDENTIFIED TO ACT AS AUTHORISED REPRESENTATIVE OF CREDITORS IN A CLASS (THREE NAMES FOR EACH CLASS)	NOT APPLICABLE
14	(A) RELEVANT FORMS ARE AVAILABLE AT (B) DETAILS OF AUTHORIZED REPRESENTATIVES	www.ibbi.gov.in/home/downloads . NOT APPLICABLE

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process against the **M/s.GVS INFRA & INDUSTRIES PRIVATE LIMITED (Formerly M/s.SSVG ENGINEERING PROJECTS PRIVATE LIMITED)** on 05/10/2021 (date of order is on 01.10.2021).

The creditors of **GVS INFRA & INDUSTRIES PRIVATE LIMITED (Formerly M/s.SSVG ENGINEERING PROJECTS PRIVATE LIMITED)**, are hereby called upon to submit a proof of their claims on or before 20/10/2021 to the interim resolution professional at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other creditors may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional : S KASTHURI RENGAN

Date: 08.10.2021

Place: HYDERABAD

